

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(16) C.P.(I.B)-608/9/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.09.2018

NAME OF THE PARTIES: Vishwanath Industries
V/s
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: 9 OF INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. On receiving the Petition the Respondent has filed a Reply. Served upon the other side. If the other side deems fit can file Rejoinder by 17.10.2018. The matter is adjourned to **12.11.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

27.09.2018.
HHS